

Annual Report of the Hindustan Copper Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T. 6690/94]

- (c) (i) Review by the Government of the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1993-94.
- (ii) Annual Report of the Bharat Aluminium Company Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T. 6691/94]
- (d) (i) Review by the Government of the working of the National Aluminium Company Limited, Bhubaneswar, for the year 1993-94.
- (ii) Annual Report of the National Aluminium Company Limited, Bhubaneswar, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T. 6692/94]
- (2) A copy of the Memorandum of understanding (Hindi and English versions) between the Hindustan Zinc Limited and the Ministry of Mines for the year 1994-95. [Placed in Library. See No. L.T. 6693/94]

Notification under Indian Telegraph Act, 1885 and Review on the working of and Annual Report of IIL Ltd., Bangalore for 1993-94 etc.

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): I beg to lay on the Table—

- (1) A copy of the Electronic Gadgets (Exemption from Licensing Requirements) Amendment Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 341 in Gazette of India dated the 25th February, 1994 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT 6694/94]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (a) (i) Review by the Government of the working of the ITI Limited, Bangalore, for the year 1993-94.
- (ii) Annual Report of the ITI Limited, Bangalore, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T. 6695/94]
- (b) (i) Review by the Government of the working of the HTL Limited, Madras, for the year 1993-94.
- (ii) Annual Report of the HTL Limited, Madras, for the year 1993-94 alongwith Audited

Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6696/94]

- (c) (i) Review by the Government of the working of the Telecommunications Consultants India Limited, New Delhi for the year 1993-94.
- (ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T. 6697/94]
- (d) (i) Review by the Government of the working of the Videsh Sanchar Nigam Limited, Bombay, for the year 1993-94.
- (ii) Annual Report of the Videsh Sanchar Nigam Limited, Bombay 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T. 6698/94]
- (3) A copy each of the following papers (Hindi and English versions):—

(i) Memorandum of Understanding between the ITI Limited and the Department of Telecommunications for the year 1994-95. [Placed in Library. See No. L.T. 6699/94]

(ii) Memorandum of Understanding between the HTL Limited and the Department of Telecommunications for the year 1994-95. [Placed in Library. See No. L.T. 6700/94]

(iii) Memorandum of Understanding between the Videsh Sanchar Nigam Limited and the Department of Telecommunications for the year 1994-95.

[Placed in Library. See No. L.T. 6701/94]

Review on the working of and Annual Report of National Mineral Development Corporation Ltd., Hyderabad for 1993-94 etc.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (a) (i) Review by the Government of the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 1993-94.
- (ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T. 6702/94]
- (b) (i) Review by the Government of the working of the Bharat Refractories Limited, Bokaro, for the year 1993-94.
- (ii) Annual Report of the Bharat Refractories